

ITEM NO.205

COURT NO.10

SECTION III-A

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
PROCEEDING OF

Civil Appeal No(s). 10535/2026

MAHENDRA PRASAD

Appellant(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

IA No. 145570/2026 - APPLICATION FOR DIVORCE

Date : 23-08-2026

PRESENT

HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE ARUN PALLI
DR. ADITYA SONDHI, SENIOR ADVOCATE
MS. N.S. NAPPINAI, SENIOR ADVOCATE
MS. SHRIYA MAINI, ADVOCATE ON RECORD

For Appellant(s) Mr. Nitin Saluja, AOR

For Respondent(s)

A W A R D

1. List the matter before Court as per rules.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(MANOJ KUMAR)
COURT MASTER (NSH)